

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHENNAI BENCH**

**OA/310/00321/2021**

**Dated Friday the 26<sup>th</sup> day of March Two Thousand Twenty One**

**CORAM : HON'BLE SHRI. S. N. TERDAL, Member (J)  
HON'BLE SHRI. C. V. SANKAR, Member (A)**

**(Through Video Conferencing)**

Smt. Lalitha, W/o. Late Palani,  
Ex.Technician/I/Sr.CDO/BBQ/S.Rly,  
1<sup>st</sup> Street, No. 5, Jaibeem Nagar,  
Nandivaram, Guduvancheri 603202.

....Applicant

By Advocate M/s. Ratio Legis

Vs

1.Union of India rep by,  
The General Manager,  
Southern Railway,  
Park Town, Chennai 600003.

2.The Senior Divisional Personnel Officer,  
Chennai Division, Southern Railway,  
NGO Annexe, Park Town, Chennai 600003.

....Respondents

By Advocate Mr. P. Srinivasan, Sr. Standing Counsel for Railways

**ORAL ORDER**

**(Pronounced by Hon'ble Shri. S. N. Terdal, Member(J))**

The relief prayed for in this OA is as follows:

"To call for the records related to Pension Payment order and other service records in favour of applicant's husband ie., Palani and further to direct the respondent to extend family pension with effect from the date of death of her husband ie., 02.09.2020 with all the attendant benefits with admissible interest and to make further order/orders as this Hon'ble Tribunal may deem fit and proper and thus render justice."

2. Heard Mr. T. Vijayakumar, counsel for the applicant and Mr. P. Srinivasan, Sr. Standing Counsel for Railways appearing on advance notice.
3. Perused the OA and all the documents. At the time of hearing, counsel for the applicant submits that this OA may be disposed of with a direction to the respondents to consider the pending representation of the applicant dt. 04.10.2020 in a time bound manner.
4. Hence, without going into the merits of the case, this OA is disposed of with a direction to the respondents to consider the representation of the applicant dt. 04.10.2020 and pass a reasoned and speaking order as per law within a period of two months from the date of receipt of a copy of this order.
5. OA is disposed of at the admission stage. No costs.

**(C.V.Sankar)**  
**Member(A)**

**(S.N.Terdal)**  
**Member(J)**

**26.03.2021**

SKSI